

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE  
BENCH AT CHENNAI

O. A. No. 146 OF 2020

IN THE MATTER OF:

Tribunal on its own motion-SUO MOTU  
Based on the News item in Dinamalar Newspaper,  
Chennai Edition dated 31.07.2020,  
"Will Irumbuliyur Lake be redeemed from encroachers?" ... Applicant.

With

1. The Principal Secretary to Government,  
Public Works Department,  
Govt. Secretariat,  
Fort St. George,  
Chennai, Tamil Nadu - 600 009.
2. The Additional Chief Secretary to Govt. of Tamil Nadu,  
Revenue and Disaster Management Department,  
Govt. Secretariat,  
Fort George,  
Chennai, Tamil Nadu - 600 009.
3. The Secretary to Govt. of Tamil Nadu,  
Department of Environment,  
Govt. Secretariat,  
Fort St. George,  
Chennai, Tamil Nadu - 600 009.
4. Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat,  
Fort. George,  
Chennai, Tamil Nadu - 600 009.
5. The Chairman,  
Tamil Nadu Pollution Control Board,  
No. 76, Anna Salai,  
Guindy, Chennai, Tamil Nadu - 600 032.
6. The District Collector,  
Chengalpet District,  
Collectorate Office,  
GST Road, Chengalpattu - 603 001.

  
Commissioner  
Tambaram Spl. Grade Municipality

7. Tambaram Municipality,  
Rep. by its Municipal Commissioner,  
28, Muthranga Mudali Street,  
Tambaram West, Chennai - 600 045.

... Respondents.

**Action Taken Report Filed by the 7<sup>th</sup> RESPONDENT**

I, Chitra, wife of Sukumar, Hindu aged about 42 years, Working as Commissioner, Tambaram Municipality, do hereby solemnly affirm and sincerely state as follows:-

1. I am the commissioner of the Tambaram Municipality the seventh respondent herein and well conversant with the facts of the case from the connected files.

**REPORT FROM COMMISSIONER, TAMBARAM MUNICIPALITY**

In due compliance of the said Hon'ble National Green Tribunal direction (146 of 2020(SZ) Irumbuliyur Lake), the Commissioner, Tambaram Municipality furnishing the following detailed report:

1.	Total Area of the Tambaram Municipality	20.72 Sq Km
2.	Total Population of the Tambaram Municipality	174787
3.	The Ward No.24,25,26 & 27 West Tambaram areas in question traverses through habitations of Tambaram Municipality	<p><b><u>Ward No.24</u></b></p> <ol style="list-style-type: none"> <li>1. Sengeniyanman Kovil Street</li> <li>2. South street &amp; cross street</li> <li>3. MES road</li> </ol> <p><b><u>Ward No.25</u></b></p> <ol style="list-style-type: none"> <li>1. MES road Gate</li> <li>2. Lakshmi Nagar Main Road &amp; 1<sup>st</sup>,2<sup>nd</sup>,3<sup>rd</sup>,4<sup>th</sup> Cross Street</li> </ol> <p><b><u>Ward No.26</u></b></p> <ol style="list-style-type: none"> <li>1. MEs 2<sup>nd</sup> street,</li> <li>2. Ashok Nagar Main Road</li> <li>3. Middle Street,</li> </ol>

**Commissioner**  
Tambaram Spl. Grade Municipality

		<p>4. Nagathamman Kovil Street</p> <p><u>Ward No.27</u></p> <p>1. Murugesan street, 2. West Street, Vijayarangam Street 3. Old MSP lane 4. Sellyamman Kovil Street 5. Sellyamman Kovil St, 1<sup>st</sup>, 2<sup>nd</sup>, 3<sup>rd</sup> Street, Vijayarangam Street backside</p>
4.	Household in the above said area around the lake:	1252 Nos.
5.	No of Wards covered by surplus channel in the area:	Ward No. 24,25,26 & 27 of the Tambaram Municipality
6.	Total Generation of sewage in the said areas:	0.51 MLD

## I. SOLID WASTE MANAGEMENT

### Generation of total Solid Waste in the Municipality:

1.70 MT/day (Biodegradable waste -0.85MT and Non Biodegradable waste -1.85MT)

### Present status of collection and disposal of solid waste:

Presently the Tambaram Municipality carries out door-to-door collection of solid waste of 1.70 T/day deploying 3 nos of Battery Operated vehicle, 2nos Light Commercial Vehicle(LCV) and with 12nos sanitary Workers. Out of 1.70 T/day solid waste, biodegradable solid waste is 1.85T/day and the non biodegradable wastes is 1.85 MT/day. The Tambaram Municipality is having Micro Compost Centre to wet waste and the non biodegradable waste is being dumped at Kodungaiyur in Greater Chennai Corporation.

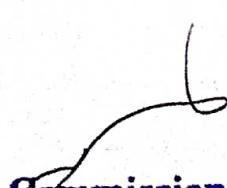
## Action Plan for Solid Waste Management

### Short Term

1. The Tambaram has proposed to carry out composting of the biodegradable waste at Arul Nagar Micro Compost centre and Arul Nagar Onsite compost center to dispose the non biodegradable waste dispose at Kodungaiyur compost yard of Greater Chennai Corporation temporarily.
2. The Tambaram Municipality has proposed to issue notice to the public and to the households not to dump the waste on the road sides and to issue pamphlets regarding the source segregation of the solid waste.
3. Persons dumping solid waste in the road side will be identified and fine will be imposed as per the provisions of the Local Body Act and the Solid Waste Management Bye-Laws of the Municipality.

### Long Term :

- 1 Door to Door Collection of segregated solid waste from the households of the Tambaram Municipality will be made 100%
- 2 3 nos of Battery Operated vehicle (BOV), 2nos of Light Commercial Vehicle (LCV) and with 12 sanitary Workers will be deployed for the collection of solid waste from the said 1252 households.
- 3 Micro composting centre and Onsite Compost center has been created at Arul Nagar to compost the segregated Biodegradable wastes of 0.85 MT/day and non degradable waste of 0.85 MT/day including plastic waste will be collected and will be sent to cement factories for co processing.
- 4 The Tambaram Municipality has proposed to carry out composting of the biodegradable waste at Micro Compost centre and to dispose the non biodegradable waste dispose through the Venkadamangalam project

  
**Commissioner**  
**Tambaram Spl. Grade Municipality**

## II. SEWAGE GENERATION AND SEWERAGE SYSTEM:

Generation of sewage in the Tambaram Municipality area i.e. from the said 1252 households in 4 wards: 1.70 MLD.

### **Present method of collection and mode of disposal of sewage:**

The generated waste water from households and commercial establishments in ward nos. 24, 25, 26 & 27 are disposed through individual septic tank arrangements. In above 4 wards are having UGSS scheme and UGSS House service connection was in progress. When both these schemes are completed in another five months the flow of sewage from Tambaram Municipality to Irumbuliyur Lake through UGSS scheme will be completely averted.

### Action Plan for Sewage Management

#### Short Term

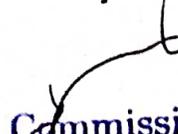
1. The Tambaram Municipality to remove the blockage in the existing sewer line using mechanical jet rodding machine to provide smooth flow of sewage.

#### Long Term

Tambaram Municipality Now, implementing of UGSS scheme, The scheme is nearly completed. When both these schemes are completed in another three months the flow of sewage from Tambaram Municipality to Irumbuliyur Lake will be completely averted.

Hence I therefore prayed that this Hon'ble Tribunal may be pleased to dispose-off the Application No. 146 of 2020 and thus render justice.

Solemnly affirmed at Chennai  
on this the 09<sup>th</sup> day of March, 2021  
and signed his name in my  
presence At Chennai.

  
**Commissioner**  
Tambaram Spl. Grade Municipality  
before me,

  
Advocate, Chennai.

**S. RAM SENTHIL KUMAR**  
ADVOCATE, E. No.2522/06  
# D5, 31/15, 1st Main Road,  
Gandhi Nagar, Adyar,  
Chennai - 600 020.

**BEFORE THE NATIONAL  
GREEN TRIBUNAL (SZ)  
AT CHENNAI**

**O. A. No. 146 of 2020**

**ACTION TAKEN REPORT**

**M/s. P. SRINIVAS (828/1994).  
N.K. PONRAJ (2263/2009).  
R. PURUSHOTHAMAN(253/2011**

**COUNSEL FOR 7<sup>th</sup> RESPONDENT**

**Mobile No. 94862 04469**